

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-197/2020

Anyssia Viegas

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. Nigel da Costa Frias, Advocate for the Petitioner.

Mr. P. Faldessai, Additional Government Advocate for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 2nd November, 2020

P. C.:

Not before the Bench of which one of us (M.S. Sonak, J.) is a party.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.